

6. तदनुसार रक्षा मंत्रालय के एक अधिकारी को मौके पर विस्तृत अध्ययन करने के लिए राजस्थान भेजा गया था। उस अधिकारी ने सेना अफसरों और राज्य के राजस्व अधिकारियों के साथ विभिन्न संबंधित जिलों का दौरा किया और इस समस्या का विस्तृत अध्ययन किया। उस अफसर ने बताया कि चार सीमावर्ती जिलों में 1976-80 के चार वर्षों में राज्य लोक निर्माण विभाग की सड़कों की क्षति के दावों की कुल राशि केवल 8.32 लाख रुपये बनती है। इसका विवरण नीचे दिया गया है :—

जिले का नाम	क्षति की अनुमानित राशि ₹
(1) श्रीगंगानगर	6,91,350.00
(2) बीकानेर	—
(3) जैसलमेर	1,05,818.00
(4) बाड़मेर	34,912.00
कुल	8,32,080.00

7. भारत सरकार का यह विचार है कि इस बात का विचार किए बिना कि इन सड़कों की आवश्यकता पड़ने पर सेना द्वारा प्रयोग किया जाता है, इनकी मरम्मत की जिम्मेदारी राजस्थान सरकार को वहन करनी होगी।

Coordination between Industry and Labour

4226. SHRI B.V. DESAI : Will the Minister of INDUSTRY be pleased to state :

(a) whether it has been urged to Government to start an utmost coordination among Government Industry and labour for meeting the economic challenge facing the country ; and

(b) if so, whether according to the review of the economy prepared by the FICCI certain trends in the first half of 1980-81 were "disturbing" and Government and industry must strive seriously to reverse them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) (a) & (b) The Prime Minister had a meeting with the labour leaders on 1st July 1980. The Prime Minister had also a meeting with the industrialists.

Steps have already been taken by the Government to ease infrastructural bottlenecks and to provide a positive policy thrust for stepping up industrial production. There are indications of improvement in industrial production in recent months.

Allotment of Imported Cement to W.B.

4227. SHRI NIREN GHOSH : Will the Minister of INDUSTRY be pleased to state :

(a) whether in the past the West Bengal State Government were allotted imported cement to cover some parts of the shortfall in arrivals of indigenous cement that occurs in almost every quarter ;

(b) if so, whether the State Government has requested for ensuring that larger quantity of imported cement is made available during the rest of the year; and

(c) if so, steps taken in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) (a) : Bulk allocations are placed at the disposal of the State Governments in each quarter which may comprise both indigenous and imported cement. State of West Bengal have been given imported cement as a part of their quarterly allocation.

(b) & (c) : The State Government of West Bengal have requested for higher allocation of imported cement. Every effort is being made to improve availability of imported cement to the State of West Bengal having regard to the overall availability of imported cement, capacity of the ports of Haldia/Calcutta to accommodate the quantity and the allotments to other consumers who are also to take imported cement from these ports.